

(c) the nature of the steps taken or proposed to be taken to avert strike?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) and (c). Do not arise.

Museum at Hampi

*1369. Shri Agadi: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it has been decided to construct a museum building at Hampi in District Bellary of Mysore State, for preserving rare antiquities of Vijayanagar empire, and

(b) if so, when was the decision taken;

(c) the amounts provided for this purpose and the amount spent so far, and

(d) the progress in construction made so far?

The Minister of Scientific Research and Cultural Affairs (Shri Humayan Kabir): (a), (b) and (d) It was agreed to in principle in 1957-58 to construct a museum in Kamlapur village to preserve the antiquities from Hampi, but details have not yet been worked out

(c)

Year	Budget Provision	Expenditure
1957-58	Rs. 78,000	Rs. Nil
1958-59	78,000	Nil
1959-60	21,500	'Nil' on museum; but a sum of Rs. 6,900 has been spent on acquisition of land for the museum and other works.

Provision made under Article 160 of the Constitution in regard to Kerala

*1368. { Shri B. C. Kamble:
Shri K. U. Farmar:
Shri Dige:
Shri Manay:
Shri Balasabeh Salanke:

Will the Minister of Home Affairs be pleased to state:

(a) the provision made, if any, by the President of India under Article 160 of the Constitution of India in regard to Kerala after the issue of President's Proclamation; and

(b) if not, the reasons therefor?

The Minister of Home Affairs (Shri G. B. Pant): (a) No provision has been made under Article 160 of the Constitution in regard to Kerala.

(b) No contingency has arisen for making any provision under the Article

U.P.-Bihar Boundary Dispute

*1390-A. Shri Radha Mohan Singh: Will the Minister of Home Affairs be pleased to state.

(a) whether it is a fact that a large portion of U.P. in Ballia District comprising about ninety villages had been transferred from U.P. to the State of Bihar during 1956-58; and

(b) if so, under what authority and by whom?

The Minister of Home Affairs (Shri G. B. Pant): (a) As a result of deep-stream verification of the rivers Ganga and Ghagra for 1955-56 and 1957-58, the major portion of land in 64 villages has gone over from Ballia District to Bihar and similarly land in 35 villages had come to U.P. from Bihar;

(b) under the Governor General's Order (Home Department) No. 2598, dated the 27th September, 1888, the deep-streams of rivers Ganga and Ghagra are the boundaries between the district of Ballia in U.P. and the districts of Saran and Shahabad in